

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No:- 10 of 2023/RG

Dated:- 02/01/2023

In partial modification to High Court Order No. 1406 of 2022/RG dated 13.10.2022 and in the interest of the Administration, Ms. Deldan Angmo, Munsiff (LRP) High Court Wing, Jammu is posted as 3rd Additional Munsiff, JMIC, Jammu as stop-gap arrangement, till such time the Presiding officer of the said court resumes her duty after availing Maternity Leave.

By Order


(Permod Kumar)

Additional Registrar(Adm)

No:- 142-65/RG/Gs

Dated:- 02/01/2023

Copy to the:-

1. Pr. Secretary to the Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to the Hon'ble Mr/Mrs. _____
..... For information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, for information
4. Registrar Judicial High Court Wing, Jammu.
5. Pr. District and Sessions Judge, Jammu.
6. Ms. Meera Bargotra, 3rd Additional Munsiff, JMIC, Jammu
7. 1st Additional Munsiff (Forest Magistrate), Jammu.
8. Ms. Deldan Angmo, Munsiff (LRP) High Court Wing, Jammu .
..... For information and necessary action.
9. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web-site of the High Court
10. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for Keeping the record of the same.


Additional Registrar(Adm)